<u>National Company Law Appellate Tribunal, New Delhi</u> <u>Competition Appeal (AT) No. 23 of 2017</u>

In the matter of:

Khanduja Coal	Transport Co.	Appellant	
Vs.			
Competition Co	ommission of India & Ors.	Respondents	
Present:			
Appellant:	Pratishtha and Mr. Jatin Kuma	r, Advocates.	
Respondents:	Mr. Khushboo Mittal, Advocate for CCI.		
	Mr. Uddyam Mukherjee, Advocate for WCL.		

With Competition Appeal (AT) No. 24 of 2017

In the matter of:

B. Himmat Lal Agarwal	Appellant	
Vs.		
Competition Commission of India & Anr.	Respondents	
Present:		
Appellant:		

Respondents: Mr. Uddyam Mukherjee, Advocate for WCL.

With

Competition Appeal (AT) No. 26 of 2017

In the matter of	<u>}</u>		
Punjab Transpor	rt Co. & Anr.	Appellants	
Vs.			
Competition Commission of India & Anr.		Respondents	
Present: Appellants: Respondents:	Mr. Khushboo Mittal, Advo	cate for CCI.	
	Mr. Uddyam Mukherjee, Advocate for WCL.		

Competition Appeal (AT) Nos. 23, 24, 26, 27, 28, 29, 30, 35, 36, 37 of 2017 & 16 of 2018

l & Anr.	Re
sent:	
pellant:	

Respondents:	Mr IIdd	wam Mukhari	jee, Advocate	for WCL
Respondents:	Mr. Uuu	yam muknerj	jee, Auvocale	IOT WCL.

With

Competition Appeal (AT) No. 29 of 2017

In the matter of: Kanhhaiyalal Khandelwal, Partner of Khandelwal Transport Vs. CCI & Anr.

Present:

Appellant:

Respondents: Mr. Uddyam Mukherjee, Advocate for WCL.

Competition Appeal (AT) Nos. 23, 24, 26, 27, 28, 29, 30, 35, 36, 37 of 2017 & 16 of 2018

With Competition Appeal (AT) No. 27 of 2017

In the matter of:

Jasbir Singh Saini, Proprietor of Praveen Transport ... Appellant Vs.

CCI

Present:

Appellant:

Respondents: Mr. Uddyam Mukherjee, Advocate for WCL.

> With Competition Appeal (AT) No. 28 of 2017

In the matter of:

Kanhhaiyalal Khandelwal ...Appellant

Vs.

CCI & A

Respondents

...Appellant

...Respondents

...Respondent

Pres

App

With Competition Appeal (AT) No. 30 of 2017

In the matter of	<u>•</u>	
Punya Coal Road	Appellant	
Vs. Competition Co	mmission of India & Anr	Respondents
Present:		
Appellant:	Mr. Nakul Mohta, Advocate	
Respondents:	Mr. Khushboo Mittal, Advocate for	CCI.
	Mr. Uddyam Mukherjee, Advocate f	or WCL
	With	
	Competition Appeal (AT) No. 35 of 2	<u>2017</u>
In the matter of	• •	
Avaneesh Logist	ics Pvt. Ltd. & Anr.	Appellants
Vs.		
CCI & Anr.		Respondents
Present:		
Appellants:	Mr. Chetan S. Dhore, Advocate	
Respondents:	Mr. Khushboo Mittal, Advocate for	CCI.
	With	
	Competition Appeal (AT) No. 36 of 2	<u>2017</u>
<u>In the matter of</u> Khandelwal Eart	<u>:</u> ch Movers & Anr.	Appellants
Vs.		
CCI & Anr.		Respondents
Present:		
Appellants:	Mr. Johnson Subba, Advocate	
Respondents:	Mr. Khushboo Mittal, Advocate for	CCI.
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Competition Appeal (AT) Nos. 23, 24, 26, 27, 28, 29, 30, 35, 36, 37 of 2017 & 16 of 2018

	<u>Competition Appeal (AT)</u>	<u>No. 37 of 2017</u>
In the matter o	<u>f:</u>	
Bimal Kumar K	handelwal & Anr.	Appellants
Vs. CCI & Anr.		Respondents
Present:		
Appellanst:	Mr. Johnson Subba, Advo	ocate
Respondents:		
	With	
	Competition Appeal (AT)	No. 16 of 2018
In the matter o	<u>f:</u>	
SSV Coal Carrie	ers Pvt. Ltd. & Anr.	Appellants
Vs.		
CCI & Anr.		Respondents
Present:		
Appellants: Respondents:	Mr. Khushboo Mittal, Adv	vocate for CCI.
	ORDER	

With

04.03.2020 Let these matters be not treated to be part heard/ tied-up matters and be listed for hearing before the appropriate Bench on **15th April,2020.**

[Justice S.J. Mukhopadhaya] Chairperson

> [Justice Bansi Lal Bhat] Member(Judicial)

Ash/SR/RR

Competition Appeal (AT) Nos. 23, 24, 26, 27, 28, 29, 30, 35, 36, 37 of 2017 & 16 of 2018